

**GOVERNMENT OF INDIA**  
**MINISTRY OF ENVIRONMENT AND FORESTS**  
**RAJYA SABHA**  
**QUESTION NO 26.07.2010**  
**ANSWERED ON**  
**RELOCATION OF ELEPHANTS FROM ZOOS**

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Smt. T. Ratna Bai

Will the Minister of RURAL DEVELOPMENT ENVIRONMENT AND FORESTS be pleased to state :-

(a) whether Government has set up a panel to take a new look at its order for relocation of elephants from zoos to forest camps near sanctuaries which had met with stiff resistance from several zoo directors across the country;

(b) if so, the details thereof;

(c) the incidents reported so far during the last three years;

(d) the road plan prepared to avoid such incidents in future; and

(e) the guidelines given to States in this regard?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS

(SHRI JAIRAM RAMESH)

(a) & (b) Yes, Sir. The Government has set up a panel of four members, which includes the Member Secretary, Central Zoo Authority and three others, to carry out appraisal of the zoos along with Directors of the Zoos who have submitted the proposal requesting Central Zoo Authority for exemption of relocation of elephants from zoos.

(c) No incident has been reported so far as relocation of elephants is concerned.

(d) & (e) The Central Zoo Authority has asked the Zoo Directors to follow the guidelines issued by the Authority for transport of animals from the Zoos in consultation with Chief Wildlife Warden of concerned States.